

West Bengal Act XXVIII of 1953

THE WEST BENGAL APPROPRIATION (No. 3) ACT, 1953.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 19th December, 1953.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954;

It is hereby enacted as follows:—

1. This Act may be called the West Bengal Appropriation (No. 3) Act, 1953. Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees thirteen crores, ninety-one lakhs, fifty-six thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954, in respect of the services specified in column 2 of the Schedule. Issue of Rupees 13,91,56,000 out of the Consolidated Fund of West Bengal for the year 1953-54.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1954. Appropriation.

SCHEDULE.

(See sections 2 and 3.)

Grant No.	Services and purposes.	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charge on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	7—Land Revenue ..	14,60,000	..	14,60,000
17	30—Ports and Pilotage ..	96,000	..	96,000
20	38—Medical ..	9,68,000	..	9,68,000
21	39—Public Health ..	20,00,000	..	20,00,000
22	40—Agriculture—Agriculture ..	2,21,55,000	..	2,21,55,000
24	41—Veterinary ..	2,50,000	..	2,50,000
	Carried over ..	2,69,29,000	..	2,69,29,000

Price—Indian, annas 2; English, 3d.

(Schedule.)

1 Grant No.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charge on the Consolida- ted Fund.	Total.
		Rs.	Rs.	Rs.
	Brought forward ..	2,69,29,000	..	2,69,29,000
26	53—Capital Outlay on Electricity Schemes met out of Revenue.	11,17,000	..	11,17,000
	72—Capital Outlay on Industrial Development outside the Revenue Account.	30,00,000	..	30,00,000
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.	7,23,000	..	7,23,000
	Total Grant No. 26 ..	48,40,000	..	48,40,000
30	47—Miscellaneous Departments ..	9,50,000	..	9,50,000
32	54—Famine ..	1,60,00,000	..	1,60,00,000
37	57—Miscellaneous—Miscellaneous ..	50,00,000	..	50,00,000
45	85A—Capital Outlay on Schemes of State Trading ..	1	..	1
46	Public Debt—Floating Debt	8,00,00,000	8,00,00,000
48	Loans and Advances bearing Interest ..	54,37,000	..	54,37,000
	Total ..	5,91,56,001	8,00,00,000	13,91,56,001

THE WEST
BENGAL
LEGISLATIVE
ASSEMBLY

[Part]

[Assent of the

An Act to provide for the

members

of the

Legislative

Assembly

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amend the

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Appropriation

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